



2026:AHC:12053

**HIGH COURT OF JUDICATURE AT ALLAHABAD**

**WRIT - A No. - 13932 of 2022**

Sanjay Kumar

.....Petitioner(s)

Versus

State Of U.P. And 6 Others

.....Respondent(s)

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|                           |   |                                                     |
|---------------------------|---|-----------------------------------------------------|
| Counsel for Petitioner(s) | : | Atipriya Gautam, Rishabh Kesarwani,<br>Sr. Advocate |
| Counsel for Respondent(s) | : | C.S.C.                                              |

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**Court No. - 33**

**HON'BLE VIKAS BUDHWAR, J.**

1. The writ petition stands **disposed of**.
2. For orders, see order of date passed in Writ-A No.7824 of 2022.

**January 14, 2026**  
R.S. Tiwari

**(Vikas Budhwar,J.)**